

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT
THE HONOURABLE MR.JUSTICE GOPINATH.P.

FRIDAY, THE 15TH DAY OF MAY, 2020/25TH VAISAKHA, 1942

W.P(C) NO.9747 OF 2020

PETITIONERS

1. SAJI PREMDAS, AGED 46 YEARS,
W/O PREMDAS, PARACKAL HOUSE,
POYYA, MALA P.O, THRISSUR - 680733

2. CLEETUS V.J, AGED 65 YEARS,
S/O V.T JOSEPH, VALIYAPARAMBIL HOUSE,
KRISHNANKOTTA P.O
MALA, THRISSUR - 680733

3. DR. K. HAMID ALI, AGED 64 YEARS
S/O LATE DR. ALIKUNJI SIR,
AL MANAR, ERIYAD P.O, KODUNGALLUR, THRISSUR - 680666

4. BIMAL DAS P.S, AGED 36 YEARS
S/O SIVADASAN, PUTHENPURAKKAL HOUSE, MALIANKARA P.O
ERNAKULAM - 683516

BY ADV. SRI. THOMAS JOHN AMBOOKEN

RESPONDENTS

1. THE SUPERINTENDENT OF POLICE,
KALYAN NAGAR, AYYANTHOLE, THRISSUR,
KERALA 680003

2. THE CIRCLE INSPECTOR OF POLICE,
MALA CIRCLE, MALA, THRISSUR - 680732

3. THE STATION HOUSE OFFICER,
MALA POLICE STATION, MALA,
THRISSUR - 680732

4. SANTHOSH, THE AREA SECRETARY,
COMMUNIST PARTY OF INDIA (MARXIST)
EMS MANDIRAM, MALA, THRISSUR - 680732

5. C.K PRADEEP, S/O KRISHNAN,
CHALIKKARAN HOUSE, POYYA P.O,
ATHIKADAVU, THRISSUR - 680733

6. SECRETARY, COMMUNIST PARTY OF INDIA (MARXIST)
KODUNGALUR NIYOJAKAMANDALAM,
SAKHAVU V.K RAJAN SMARAKA MANDIRAM, KODUNGALLUR
THRISSUR - 680664
7. BLOCK PRESIDENT, INTUC,
INDIRA PRIYADARSHINI MEMORIAL HALL,
MALA, THRISSUR -680732
8. THE PRESIDENT, BMS,
KODUNGALLUR NIYOJAKAMADALAM, KODUNGALLUR THEKKENADA,
NEAR MANGALA JWELLERY, KODUNGALLUR
THRISSUR - 680664
9. RADHIKA, W/O SOMAN,
WARD MEMBER, POYYA GRAMAPANCHAYTH
MELOOKARAN VEEDU, POYYA,
ATHIKADAVU, THRISSUR - 680733
- 10.VIJESH A.S, S/O SREEFHARAN,
WARD MEMBER, POYYA GRAMAPANCHAYTH
ARACKAPARAMBIL HOUSE, MALA, THRISSUR - 680732
- 11.V.S LAKSHMANAN, SECRETARY, CPI(M) LOCAL COMMITTEE
POYYA, MALA, THRISSUR - 680733
- 12.SABU KAITHARAM, MANADALAM PRESIDENT, CONGRESS (I),
POYYA, THRISSUR - 680733

R1-3 BY GOVERNMENT PLEADER SMT.VINITHA B.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Post after ten days to enable the learned counsel for the petitioner to file a reply to the statement/report of the Station House Officer.

Considering the facts and circumstances of the case, there will be an interim order directing the third respondent to ensure that law and order is maintained.

GOPINATH P
JUDGE

SHG

APPENDIX

PETITIONERS EXTS.

EXHIBIT P1: TRUE COPY OF CERTIFICATE OF REGISTRATION OF COASTAL AQUACULTURE FARMS DATED 08.04.2013 ISSUED IN THE NAME OF THE JOINT OWNERS P.E VARGHESE AND JOSEPHINA VARGHESE

EXHIBIT P1(A): TRUE COPY OF CERTIFICATE OF REGISTRATION OF COASTAL AQUACULTURE FARMS DATED 26.06.2013 ISSUED IN THE NAME OF THE 2ND PETITIONER CLEETUS V.J

EXHIBIT P2: TRUE COPY OF THE COMPLAINT DATED 03.04.2020, SUBMITTED BY THE ACQUA FARMERS TO R3

EXHIBIT P3: TRUE COPY OF THE ACKNOWLEDGEMENT MAIL DATED 07.04.2020, RECEIVED FROM THE OFFICES OF THE DGP & STATE POLICE CHIEF OF KERALA

EXHIBIT P3(A): TRUE COPY OF THE ACKNOWLEDGMENT MAIL DATED 08.04.2020 RECEIVED FROM THE OFFICE OF CHIEF MINISTER OF KERALA

EXHIBIT P4: TRUE COPY OF THE COMPLAINT DATED 07.04.2020, FORWARDED BY THE SECRETARY, "AQUA FARMER ALLIANCE"

EXHIBIT P5: TRUE COPY OF THE COMPLAINT DATED 28.04.2020 SUBMITTED BY THE 1ST PETITIONER TO THE 3RD RESPONDENT

EXHIBIT P5(A): TRUE COPY OF THE RECEIPT OF ACKNOWLEDGMENT DATED 28.04.2020 RECEIVED FROM MALA POLICE STATION AFTER RECEIVING EXT. P5 COMPLAINT

EXHIBIT P6: TRUE COPY OF THE COMPLAINT DATED 29.04.2020 SUBMITTED BY THE 2ND PETITIONER TO THE 3RD RESPONDENT

EXHIBIT P6(A): TRUE COPY OF THE RECEIPT OF ACKNOWLEDGMENT DATED 29.04.2020 RECEIVED FROM MALA POLICE STATION AFTER RECEIVING EXT. P6 COMPLAINT